

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.181/00787/2019

Wednesday, this the 27th day of November, 2019

CORAM:

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

(By Advocate – Mr.P.P.Biju)

versus

1. The Administrator
Union Territory of Lakshadweep
Kavarathi Island – 682 555
2. The Collector cum Development Commissioner
& Secretary General Administration
Union Territory of Lakshadweep
Kavarathi Island, Pin – 682 555
3. The Superintendent of Police
Union Territory of Lakshadweep
Kavaratty Island, Pin – 682 555

(By Advocate- Mr.S.Manu)

This application having been heard on 27th November 2019, the Tribunal on the same day delivered the following :

.2.

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

We are of the view that the Original Application can be disposed of at this stage by directing respondent no.2 to consider the representation, copy of which has been produced along with M.A 1141/2019 as Annexure A-8.

2. Respondents are directed to consider the representation filed by the applicants and take a view in accordance with law within thirty days from the date of receipt of a copy of this order.

3. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

SV

.3.

List of Annexures

1. Annexure A-1 - A true copy of the certificate dated 5.2.1999 issued from the Addl.Commissioner Central Excise & Customs, Cochin
2. Annexure A-2 - A true copy of the order No.F.no.1/15/88-Estt (pol)/2577 dated 28.12.1993 issued by the 3rd respondent
3. Annexure A-3 - A true copy of the order F.no.10/1/2002-AC(Pol) dated 6.12.2006 issued by the 3rd respondent
4. Annexure A-4 - A true copy of the experinece certificate dated 24.4.2013 issued by the Sub.Divisional Officer, Andrott
5. Annexure A-5 - A true copy of the certificate dated 31.3.2017 issued by the Sub.Divisional Officer, Andrott
6. Annexure A-6 - A true copy of the representation dated 8.1.2004 submitted by the applicant before the 2nd respondent
7. Annexure A-7 - A true copy of the judgment dated 26.11.2015 in OP(CAT) No.2301/2011 of the Hon'ble High Court of Kerala
8. Annexure A-8- True copy of the representation dated 28.10.2019 submitted by the applicant before the 2nd respondent.
